



Government of Jammu and Kashmir,  
**HOME DEPARTMENT,**  
Civil Secretariat, Jammu/Srinagar

Notification.

Srinagar, the 21<sup>st</sup> October, 2019.

SRO.- 616 Whereas, immovable property comprising of land measuring 02 Kanals & 04 Marlas bearing Khasra Nos. 879 situated at village Allah, Tehsil Bishnah, District Jammu, is required by the Union Government in connection with the purpose of Union; and

Whereas, a requisition in this behalf has been received by the State Government from the Ministry of Defence, Government of India:

Now, therefore, the Government in exercise of powers conferred by section 21 of the Jammu and Kashmir Requisitioning and Acquisition of Immovable Property Act, 1968, (Act No. XXXXV of 1968), hereby notifies that the aforesaid immovable property be requisitioned.

By Order of the Government of Jammu and Kashmir.

Sd/=   
(Shaleen Kabra) IAS  
Principal Secretary to the Government.

Home/CL-64/Req/J/2011

Dated: - 21.10.2019

Copy to the:-

1. Principal Secretary to Hon'ble Governor.
2. Commissioner Secretary to Government, Revenue Department.
3. Divisional Commissioner, Jammu.
4. Secretary to Government, Department of Law, Justice and Parliamentary Affairs ((w.7.s.c).
5. Director, Archaeology, Archives and Museums, J&K.
6. Special Secretary to Chief Secretary J&K.
7. Deputy Commissioner, Jammu.
8. Pvt. Secretary to Principal Secretary (Home) Department.
9. In-Charge Website, Home Department
10. Stock file.

Copy also to the:-

- (i) Principal Director Defence Estates, Northern Command, Satwari, J&K, Jammu.
- (ii) Defence Estate Officer, Jammu Circle, Jammu Cantt-180003

  
(Rashid Raina) KAS  
Under Secretary to the Government.